

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 44
TO BE ANSWERED ON 24.02.2016**

APPOINTMENTS ON COMPASSIONATE GROUNDS

† 44. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of pending cases related to appointments on compassionate grounds in Railways, zone-wise and State-wise; and**
- (b) the time by which the said cases are likely to disposed?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 44 BY SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI TO BE ANSWERED IN LOK SABHA ON 24.02.2016 REGARDING APPOINTMENTS ON COMPASSIONATE GROUNDS

(a): State-wise details of such cases are not maintained. However, a total number of 2395 cases were pending for appointment on compassionate grounds on the Railways as on 31.12.2015. Zone-wise details are as under:-

S. No.	Zonal Railways	Number of pending cases.	S. No.	Zonal Railways	Number of pending cases.
1	Central	354	10	East Central	134
2	Eastern	290	11	East Coast	6
3	Northern	136	12	North Central	34
4	North Eastern	214	13	North Western	72
5	Northeast Frontier	332	14	South East Central	29
6	Southern	200	15	South Western	98
7	South Central	156	16	West Central	38
8	South Eastern	217	17	R.D.S.O.	1
9	Western	79	18	Metro/Kolkata	5
TOTAL		1978	TOTAL		417
1978 + 417 = 2395					

(b): Appointment on compassionate grounds is a continuous process on the Railways. Majority of such cases are pending on account of wards being minor, non-availability of suitable vacancies, legal cases pending in courts, etc. Therefore, no time frame can be laid down for the disposal of the pending cases.
